## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/32/ (IB)/2017

NAME OF THE PETITIONER(S)

: UNION ROADWAYS CORPORATION

NAME OF THE RESPONDENT(S)

: BUMI GEO ENGINEERING

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

ROHIT ICRISHNA Gr. Thyaganajan

Counsel for Respondent Duby

**ORDER** 

Counsel for petitioner present. Proxy representing the counsel for respondents present and prayed time for filing change of vakalat. Time extended at request.

Put up on 25.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)